

ITEM NO.122

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[PART HEARD BY : HON'BLE DIPANKAR DATTA AND HON'BLE AUGUSTINE GEORGE MASI, JJ.]

IA No. 82897/2022 - APPLICATION FOR PERMISSION

IA No. 40763/2022 - APPLICATION FOR PERMISSION

IA No. 107564/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 107567/2022 - EXEMPTION FROM FILING O.T.

IA No. 107418/2021 - EXEMPTION FROM FILING O.T.

IA No. 233246/2023 - INTERVENTION/IMPLEADMENT

IA No. 109190/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 25729/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 107417/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

C.A. No. 4400/2023 (III-A)

IA No. 84267/2022 - APPLICATION FOR PERMISSION

IA No. 84265/2022 - APPLICATION FOR PERMISSION

IA No. 107343/2021 - EXEMPTION FROM FILING O.T.

IA No. 109217/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 107341/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

C.A. No. 4401/2023 (III-A)

IA No. 119307/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 119305/2021 - EXEMPTION FROM FILING O.T.

Date : 18-09-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASI

For Appellant(s) : Mr. Sanjay Kumar Dubey, AOR
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Mr. Devendra Kumar Mishra, Adv.

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Mr. Sandeep Kumar Saini, Adv.

M/S. Mukesh Kumar Singh And Co., AOR

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Mr. Amit, Adv.
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Ms. Madhulika, Adv.
Mr. Anand Kumar Rai, Adv.
Mr. Radeesh Kumar Mt, Adv.
Ms. Yashica Rawal, Adv.
Mr. Amulya Dev Mishra, Adv.

Mr. Gaurav Dhingra, AOR
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Mr. Vikash Singh, Sr. Adv.
Mr. Rakesh Khanna, Sr. Adv.
Mr. Shyamsuman Singh, Adv.
Ms. Babita Rawat, Adv.
Mr. Abhay Singh, Adv.

Mr. Sohan Singh Rawat, Adv.
Ms. Arushi Jindal, Adv.
Ms. Vasudha Singh, Adv.
Mr. Rtivik Bhardwaj, Adv.
Ms. Neelakshi Sharma, Adv.
Ms. Deepika Kalia, Adv.
Mr. Sudeep Chandra, Adv.
M/S. Karanjawala & Co., AOR

**UPON hearing the counsel the Court made the following
O R D E R**

1. The appeals are heard in-part.
3. List the appeals on 15th October, 2025.

(JATINDER KAUR)
P.S. to REGISTRAR

(CHETNA BALOONI)
COURT MASTER (NSH)